

to all the Telephone Districts and Telecommunication Circles of the country including the Delhi Telephone District.

Forty per cent of the capacity released in any telephone exchange is earmarked for applicants in the 'Special' category. The following are eligible for registration under this category:—

- (i) Registered medical practitioners, qualified midwives and registered nurses;
- (ii) Eminent public men;
- (iii) Registered news papers and journals, registered news agencies, accredited press correspondents and photographers;
- (iv) Institutions run from public funds for the benefit of the general public;
- (v) Recognised schools and colleges;
- (vi) Registered trade unions;
- (vii) Recognised political parties;
- (viii) Registered cooperative societies (other than those for sale of commodities) and registered house building societies;
- (ix) Institutions for the blind and physically handicapped, leper houses, public hospitals and family planning organisations;
- (x) Sports, social and cultural organisations;
- (xi) Missions; and
- (xii) Small scale industries.

By paying 'OYT' deposit, the above categories of applicants can register themselves in the Special category under the OYT scheme. The following are also eligible for registration under this scheme:

- (a) Government Departments;
- (b) Statutory bodies;
- (c) Public Sector Undertakings;
- (d) Joint Sector Undertakings;

(e) Foreign Exchange Earners; and

(f) Senior retired officers of Public Sector Undertakings.

मध्य प्रदेश और गुजरात द्वारा संयुक्त तापीय विद्युत संयंत्र की स्थापना

* 788. श्री दिलीप सिंह भूरिया :

श्री सुभाष यादव :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मध्य प्रदेश सरकार से गुजरात सरकार के साथ संयुक्त रूप से मांड बेसिन में तापीय विद्युत केन्द्र की स्थापना करने के लिए कोई प्रस्ताव प्राप्त हुआ है ;

(ख) यदि हां, तो क्या सरकार ने मांड बेसिन कोयला क्षेत्र में कोयले का पता लगाने की संभावना का द्रुत गति से पता लगाने के लिए कार्यवाही की है ; और

(ग) यदि हां, तो इस बारे में वर्तमान स्थिति क्या है ?

ऊर्जा मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) से (ग). गुजरात और मध्य प्रदेश की सरकार रायगढ़ जिले में, माण्ड नदी के किनारे पर एक ताप विद्युत केन्द्र की स्थापना संयुक्त रूप से करने के लिए सहमत हो गई हैं। इस केन्द्र की प्रारम्भिक क्षमता 2×210 मेगावाट होगी और चरम क्षमता 6×210 मेगावाट (1260 मेगावाट) होगी। मध्य प्रदेश राज्य बिजली बोर्ड ने हाल में सूचित किया था कि माण्ड ताप विद्युत केन्द्र (2×210 मेगावाट) की परियोजना रिपोर्ट शीघ्र ही केन्द्रीय विद्युत प्राधिकरण को तकनीकी आर्थिक स्वीकृति के लिए भेज दी जाएगी

परन्तु रिपोर्ट अभी तक प्राप्त नहीं हुई है ।

भारतीय भ-वैज्ञानिक सर्वेक्षण द्वारा माण्ड रायगढ़ कोयला क्षेत्रों के संबंध में किया जा रहा अन्वेषण अभी प्रारम्भिक अवस्था में है तथा इस क्षेत्र की उत्पादन शक्यता का निर्धारण विस्तृत अन्वेषण किए जाने के पश्चात् ही किया जा सकता है ।

Possibility of burning surplus cooking gas from Mathura refinery

*789. SHRI KRISHNA PRAKASH TEWARI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware of news-item which appeared in Hindustan Times dated 8 March, 1982 that unless there is spurt in production of gas cylinders and filling plants surplus cooking gas may have to be burnt from the Mathura refinery;

(b) whether it is a fact that the expansion of cooking gas distribution has not kept pace with supply;

(c) whether it is a fact that there are just not enough cylinders and filling plants available to channelise it; and

(d) what steps Government are taking to increase the number of cylinders and filling plants?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Yes, Sir.

(b) and (c). No, Sir.

(d) To ensure full utilisation of the LPG produced, expansion of the existing plants, and setting up of new LPG bottling plants at different locations in the country has been undertaken. The oil companies have been directed to maximise the procurement of LPG cylinders by placing adequate orders with the fabricators in advance and to ensure a minimum of 50 per cent off-take from the small scale manufacturing units. On the request of this Ministry, various State Governments have exempted the units manufacturing LPG cylinders from power cuts. As per requirement, the oil companies also arrange steel from abroad for the manufacture of LPG cylinders.

Target for production of oil by oil and Natural Gas Commission

*790. SHRI K. MALLANNA:
SHRI B. V. DESAI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the details regarding the targets fixed for production of oil by the Oil and Natural Gas Commission during 1980-81;

(b) what are the details regarding their performance in regard to production; and

(c) whether there have been short-falls both in on shore and offshore areas and if so, the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) to (c) A statement is attached.

Statement

(a) As per the approved VI Five Year Plan ONGC had to produce 10.30 million tonnes of crude oil from its